

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-CW-321-2020**

Krishna Zore & Ors.

... Petitioners

*Versus*

State of Goa and Ors.

... Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioners.

**Coram : M. S. SONAK &**  
**M. S. JAWALKAR, JJ**

**Date: 04<sup>th</sup> November, 2020**

P.C.

Heard Mr. Nigel Da Costa Frias, the learned Counsel for the petitioner.

2. Issue notice to the respondents returnable on 01.12.2020.
3. In addition to the usual mode of service, private service is also permitted. This matter may be taken up alongwith LD-VC-CW-312-2020 which is also posted on 01.12.2020.

***M. S. JAWALKAR, J.***

***M. S. SONAK, J.***